NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

C.P. No. 61/241-242/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON <u>07.07.2017</u>

Name of the Company:

Hiteshkumar Mansukhlal Dhudhat & Anr.

V/s.

Brind Solar Pvt Ltd & Ors.

Section of the Companies Act:

Sections 241-242 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1 JATIN KAPADIA PCS P-192 - Hoperedia

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ORDER

Learned Advocate Mr. Jatin Kapadia present for Petitioners no. 1 and 2. None present for Respondents.

Petitioner is directed to issue notice to Respondents informing the date of hearing before admission.

List the matter on 23.08.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 7th day of July, 2017.